

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.182/2017	-	For filing addl. information as required by Registry	252(3)	Interstuhl Seatings(India) Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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DHANASHREEN

PETITIONER

(Signature)

For DPSP & Associates

Representative of PCSF for petitioner is present. Await report from ROC.

List it on 18.01.2017. *2018*

(Signature)
MEMBER (T)

(Signature)
MEMBER (J)